

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2024
ANSWERED ON:13.03.2008
REHABILITATION COUNCIL OF INDIA
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the role of the Rehabilitation Council of India (RCI);
- (b) the management structure of the RCI;
- (c) the objectives of the RCI;
- (d) the budget of the RCI in the last fiscal year;
- (e) whether RCI has to be modified to make it more relevant for the needs of the country; and
- (f) if so, the steps proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMIJAGADEESAN)

(a) to (f) Rehabilitation Council of India (RCI) has been entrusted with the responsibilities of standardization and regulation of training of professionals in the field of rehabilitation and special education. In addition, the Council also negotiates with other countries for reciprocal recognition of qualifications, maintains register of rehabilitation professionals, and prescribes code of conduct and ethics for these professionals. The budget of RCI in 2006-07 was Rs. 3.93 crores (Rs. 3.00 crores under Plan and Rs. 0.93 crores under Non-Plan). The management structure of the RCI consists of a Chairman at the apex level, a Member Secretary and supporting staff. There is no proposal to make any modifications in the RCI.